

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) One Joint Manager (Port-Operation), one Senior Deputy Manager, One Assistant Manager, one Assistant Grade II, two Assistants Grade I and one Inspector have been placed under suspension on charges of corruption in the offices of the Food Corporation of India located in Calcutta, from 31-8-1973 till date.

(c) The charges which led to suspension are irregularities in appointment of Typists and Assistant Grade III, defalcation of F.C.I. money and misappropriation of F.C.I. stores

#### Implementation of Sen Committee Recommendations

1554. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Sen Committee recommendations regarding the revision of pay scales for the University and College teachers has been accepted by the U.G.C.; and

(b) if so, by when the decision is likely to be implemented?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The recommendations of the University Grants Commission on the report of the Sen Committee in regard to scales of pay of the teachers in universities and colleges are under examination.

#### Report of the Calcutta University Development Committee

1555. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received the report of the Calcutta University Development Committee;

(b) if so, when it is likely to be published; and

(c) by when the recommendations are likely to be implemented?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c) The Committee for development and re-organisation of the University of Calcutta appointed by the University Grants Commission has not yet submitted its report

#### Grant given by the Department of Social Welfare

1556. SHRI VENIGALLA SATYA-NARAYANA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the grant given by the Department of Social Welfare to the various States during the year 1971-72; and

(b) the names of the institutions to whom the grant was given?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) The information is given in the enclosed Statement. The figure shown are not inclusive of grants for welfare of Scheduled Castes/Scheduled Tribes.

(b) This amount was given to the States and not institutions.

#### Statement

Grants given by the Department of Social Welfare of various States during the year 1971-72

Name of the State	Total (in Rs.)
1. Andhra Pradesh	66,17,000
2. Assam	53,62,000
3. Bihar	58,23,000
4. Gujarat	69,59,000
5. Kerala	40,81,000
6. Madhya Pradesh	84,94,000
7. Maharashtra	70,23,224
8. Karnataka	36,64,434
9. Punjab	6,80,322
10. Haryana	17,77,000

Name of the State	Total (in Rs.)
11. Uttar Pradesh	44,86,000
12. West Bengal	78,43,137
13. Tamil Nadu	99,98,000
14. Himachal Pradesh	5,94,000
15. Nagaland	7,24,000
16. Rajasthan	82,02,000
17. Jammu and Kashmir	1,99,000
18. Orissa	78,41,000
<b>TOTAL</b>	<b>9,03,68,117</b>

राज्य खाद्य निगम की स्थापना के लिये मध्य प्रदेश को वित्तीय सहायता

1557 श्री पंढरीनाथ सीतारामजी पाटिल: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश सरकार ने गेहूँ, दालों और चावल के व्यापार को अपने हाथ में लेने और इन खाद्यान्नों का अन्तर्ज्यीय व्यापार आरम्भ करने की दृष्टि में राज्य खाद्य व्यापार निगम की स्थापना करने का निर्णय किया है और इस प्रयोजन के लिए केन्द्रीय सरकार से वित्तीय सहायता मांगी है;

(ख) क्या केन्द्रीय सरकार ने चावल के व्यापार को अपने हाथ में लेने के लिए राज्य सरकार को मार्गदर्शक सिद्धान्त प्रेषित किए हैं; और

(ग) राज्य सरकार को वित्तीय सहायता देने के सम्बन्ध में केन्द्रीय सरकार की नीति क्या है?

†[Financial assistance to M.P. for State Food Corporation

1557. SHRI P. S. PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Madhya Pradesh Government have decided to take over wheat,

pulses and rice trade and set up a State Food Trading Corporation with a view to start inter-State trade of these foodgrains and have sought financial assistance from the Central Government for this purpose;

(b) whether the Central Government have sent guide-lines to the State Government for the take over of rice trade; and

(c) what is the policy of the Central Government in regard to advancing financial assistance to the State Government?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे): (क) मध्य प्रदेश सरकार ने खाद्य, सिविल सप्लाईज़ और आवश्यक जिनमों का कारोबार करने के लिए समवाय अधिनियम के अधीन एक राज्य जिन्म निगम स्थापित करने की इच्छा व्यक्त की है और 25 करोड़ रुपये का एक व्याज मुक्त ऋण मांगा है।

(ख) चावल का थोक व्यापार लेने के विभिन्न परिचालन सम्बन्धी पहलुओं पर सावधानी से विचार करने के बाद और चावल की पर्याप्त मात्रा की अधिप्राप्ति करने की आवश्यकता पर विचार करते हुए यह निश्चय किया गया कि अधिप्राप्ति की प्रणाली अपनाने का कार्य राज्यों पर छोड़ दिया जाए, ताकि वे इस प्रयोजन के लिए सर्वोत्तम उपयुक्त प्रणाली अपना सकें। जो राज्य सरकारें 1973-74 खरीफ मौसम में चावल का थोक व्यापार अपने हाथ में लेने के इच्छुक हों, वे ऐसा कर सकती हैं।

(ग) समवाय अधिनियम के अधीन राज्य सरकारों को अपने निगम स्थापित करने के लिए वित्तीय सहायता देने की फिलहाल कोई योजना नहीं है।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The Madhya